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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD**

Open Court

**Original Application No. 1035 of 2007**

Thursday this the 18<sup>th</sup> day of October 2007

**Hon'ble Mr. K.S. Menon, Member (A)**

Sushil Kumar Sharma, aged about 41 years, Son of Brijmohan Sharma, resident of village Gangathala, Post Ramgarhi, District Bulandshahar, at present residing at C/o Gaurav Shiksha Sadan, Opposite Guard Room Nai Basti, Khurja Junction, District Bulandshahar-203132.

**By Advocate Sri Satish Dwivedi**

**Applicant**

**Versus**

1. Union of India through the General Manager, North Central Railway, Head Quarter Office, Allahabad.
2. The Divisional Railway Manager, North Central Railway, Allahabad Division, Allahabad.
3. The Assistant Personnel Officer, (I) Office of DRM, North Central Railway, Allahabad.
4. The Assistant Personnel Officer (Mechanical), Office of DRM, North Central Railway, Allahabad.

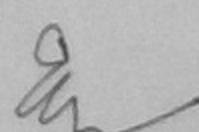
**By Advocate Sri P.N. Rai**

**Respondents**

**ORDER**

**Hon'ble Mr. K.S. Menon, A.M.**

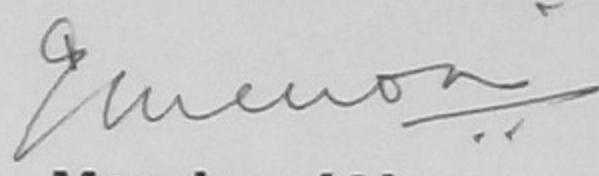
Sri Satish Dwivedi appears for the applicant and Sri P.N. Rai is present for the respondents. By this O.A., the applicant is seeking direction to the respondents to allow the applicant to appear in the screening test which is being conducted for regular employment of Group 'D' staff in pursuance of advertisement dated 17.12.2005. It has been mentioned that screening test is scheduled to be held from 11.10.2007 to 21.10.2007. It has been further stated by the applicant that other casual labours who had <sup>been</sup> worked alongwith the applicant, have been called to appear



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in the screening test whereas he has not been called. He states that he is eligible to appear in the said screening test in accordance with the advertisement dated 17.12.2005. As he was not called for the screening test, the applicant submitted a representation dated 15.10.2007 to respondent No.3, which the respondents have not disposed off as yet.

2. Keeping in view the fact that this would be perhaps the last opportunity for the applicant to appear in the screening test, the respondents are directed to permit him to appear in the aforesaid screening test, if he is otherwise eligible, between today and 21.10.2007.
3. The respondents are also directed to consider and dispose of the representation of the applicant dated 15.10.2007 within a period of two weeks from the date of communication of this Order. The O.A. stands disposed off accordingly at the admission stage itself with no order as to costs.

  
**Member (A)**

/M.M./